

(b) if so, the details thereof and reasons therefor;

(c) the details of terms and conditions of agreements made between British Airways and Air India;

(d) whether a bilateral agreement between the two Governments is necessary for the implementation of such plan; and

(e) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) to (e) Increase in capacity entitlements for air services operations between India and U.K. is required to be discussed and finalised in the bilateral Civil Aviation talks between the two Governments. The dates for the next round of talks have not been fixed as yet. The issue of increase in capacity has in no way suffered a setback due to the proposed National Policy on Civil Aviation.

#### Loss Suffered by Railways

421. SHRIMATI PURNIMA VARMA :  
DR. LAXMINARAYAN PANDEY :  
SHRI SUNDER LAL PATWA :  
SHRI RAVINDRA KUMAR PANDEY :

Will the Minister of RAILWAYS be pleased to state :

(a) the losses suffered by the Railways due to damage of Railway property during the agitations at various places of the country during 1996 and upto October 31, 1997; and

(b) the remedial measures the Government propose to take in this regard ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The loss suffered by the Railways due to damage of Railways property on account of agitation over the Railways during the year 1996 and 1997 (upto October 31) is Rs. 251,14,60,840/- (Rupees two hundred fifty one crore, fourteen lakh, sixty thousand, eight hundred forty only).

(b) The following remedial measures are being taken by the Railways :

- (i) Exchange of advance information with Central/ State Intelligence Agencies and GRP/Civil police.
- (ii) Co-ordination meetings with GRP/State police.
- (iii) As and when any agitation is called by political parties/other organisations, the security on Railways is beefed up in Co-ordination with local police/GRP to safeguard Railway property.
- (iv) Guarding etc. of Railway stations, vulnerable installations and sensitive areas are taken up.

#### Assistance for Public Transport in NCR Delhi

422. SHRI JAI PRAKASH AGARWAL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government has provided any financial assistance for the development of various types of Public Transport in the urban areas of National Capital Region of Delhi during the last three years so far;

(b) if so, the details thereof, year-wise;

(c) whether any International Institution has proposed to provide financial assistance for the Public Transport System in Delhi; and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATARAMAN) : (a) and (b) Yes, Sir. For implementation of Mass Rapid Transit System in Delhi, the Central Government has released a total financial assistance of Rs.64.27. crores during the last three years. The break-up of the assistance is as given below :

	1994-95	(Rs. in Crores)
Preparation of Detailed Project Report		Rs. 6.37
Incidental Expenditure		Rs. 0.80
	<b>1995-96</b>	
Incidental expenditure towards project preparation		Rs. 0.22
	<b>1996-97</b>	
Equity for Delhi Metro Rail Corporn. Ltd.		Rs. 52.00
Preparation of Detailed Project Report for Delhi MRTS		Rs. 4.85
Incidental expenditure towards project preparation		Rs. 0.03

(c) and (d) The Overseas Economic Cooperation Fund of Japan have signed a Loan Agreement with the Government of India for providing first tranche of loan amounting to 14760 million Japanese Yen for Delhi MRTS Project at an interest rate of 2.3% p.a. The loan amount is to be released during the years 1997-98 to 1999-2000.

#### Loss Suffered by Railways

423. SHRI I.D. SWAMI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways has suffered huge losses during the first half of 1996-97;